The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). Certain strips of land by the side of Railway tracks are retained by the Railways to ensure stability of the tracks and for borrowing the earth for the maintenance of the tracks, wherever needed. Efforts have been in progress for the past several years to bring under cultivation temporarily, as much cultivable land belonging to the Railways on either side of Railway lines, as possible. Such plots of land are handed over to the State Governments for leasing them out to cultivators. Surplus Railway land to the extent of 42558 acres has been handed over to the various States and Railway employees for Grow More Food purposes upto March, 1965.

As regards the likely output to be achieved the Railway lands being scattered in small patches all over the country, the actual depends upon a number of factors e.g. type of land, availability of irrigation facilities near to the Railway land, capacity of the farmers to invest in essential inputs such as fertilisers improved seeds, etc. In view of this, it is not possible to assess correctly the output from the cultivation of the surplus Railway land. However, it is roughly estimated that on an average a yield of about 9 maunds could be achieved per acre, provided all facilities for irrigation and other inputs are available.

Development of Grape and Citrus Cultivation

1965. Shri M. R. Krishna: Will the Minister of Food and Agriculture be pleased to state;

- (a) whether it is a fact that Government have taken steps to invite a foreign expert to give advice in the development of grape and citrus cultivation;
- (b) who is the expert and from which part of the world he is coping; and

(c) how long the expert is likely to stay in India?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). Yes; steps have been taken to obtain an expert under the Indo-Soviet Cultural Programme for advice in the development of grape cultivation and another expert from Australia under the Colombo Plan for assisting in controlling the Citrus-dieback disease. The names of the experts becoming available are not yet known.

(e) Both the experts are expected to stay in India for six months.

Agricultural Land

1966. Shri C. K. Bhattacharyya: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether his attention has been drawn to a Statement by the Chairman, Food Corporation of India, disapproving conversion of agricultural land for industrial sites; and
- (b) if so, whether any steps have been taken to implement this suggestion?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawas Khan): (a) The Chairman of the Food Corporation of India has expressed the view that it is wrong to utilise valuable agricultural land for non-agricultural purposes.

(b) State Governments and Union Territory Administrations have already been advised to ensure that acquisition of good agricultural land for non-agricultural purposes is not resorted to except when absolutely essential or unavoldable.

Agricultural Production

1967. Shri Brij Raj Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have utilised the services of the Farmers

forum for stepping up agricultural production; and

(b) if so, the nature and extent of the co-operation received from the forum during 1964-65?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). There has not been any particular collaboration of Farmers' Forum with Government for stepping up Agricultural Production during 1964-85. However, Bharat Krishak Samaj being one of the organisations representing the Farmers gets itself associated with some such activities.

स्नाद के रूप में बाल का प्रयोग

1968- श्रीयोगेन्द्रझाः श्रीतु०रामः

क्या चला तथा इति मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का ध्यान 26 धक्तूबर, 1965 के "हिन्दुस्तान टाइम्स" में प्रकाशित उस समाचार की घोर घाकिय किया गया है कि मनुष्य के बाल में 17 प्रतिशत नाइट्रोजन होता है घोर इस लिए घल की उपज बढ़ाने के लिए इस ने घण्डी किस्म की खाद बनाई जा सकती है; धौर
- (खा) यदि हां, तो इस पर सरकार की क्या प्रतिकिया है ?

साफ तथा हुषि मंत्रालय में उप-मंत्री (भी शाहनवाफ सां) : (क) जी, हां। नाइयों की दुकानों से प्राप्त मनुष्य के बालों में लगभग 12 प्रतिगत नाइट्रोजन ोता है, किन्तु यह उन मिश्रित रासायनिकों क्यों में होता है जो भूमि में गलने के प्रतिरोधी हैं भीर इस निए पीघों द्वारा भासानी स उप-बोज्य नहीं हैं। भारतीय कृषि धनुसंधान संस्थान में बालों के विश्लेषण के लिए प्रकिया की गई है जिस के द्वारा उस सामग्री को चूर्ण बना दिया जाता है भीर नाइट्रोजन का मिश्रण भ्रासान हो जाता है भीर तब यह फसल को बढ़ाने में प्रभावणाली सिद्ध होता है।

(ख) हरदोई शहर में मनुष्य के बालों को इकट्ठा करने के लिए सरकारी प्रादेशिक कृषि स्टेशन द्वारा एक झान्दोलन चलाया गया है। प्रस्ताव है कि इसका चूर्ण बना कर खाद के रूप प्में उपयोग किया जाये। हरदोई में कर्मचारियों को इसकी प्रक्रिया प्रदर्शित करने के लिए प्रबन्ध किये जा रहे हैं।

इस सामग्री को खाद के रूप में उपयोग करने में ये कि नाइयां हैं:——(1) सीमित माला में उपलब्ध हं,ना भ्रौर (2) इबट्टा करने की लागत ।

सचन कृषि कार्यक्रम

1969 भी योगेन्द्र ज्ञाः भी तु० रामः

क्या **साग्र तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि:

- (क) देश में सचन कृषि कार्यंकम के धन्तर्गत उसके धारम्भ से धव तक राज्यवार कितने केन्द्र खोलेंगये हैं तथा कुल कितना क्षेत्रफल इस कार्यंकम के धन्तर्गत धाया है;
- (ख) बिहार राज्य में सधन कृषि कार्य-क्रम के अन्तर्गत कुल कितना क्षेत्रफल भ्राया है श्रीर उस में कौन कौन सी फसल पैदा की गई है; ग्रीर
- (ग) इस कार्यक्रम के घन्तर्गत मिक्र भिक्र फसलों के भधीन, देश में प्रति एकड़ भौसत उपज की तुलना में प्रति एकड़ पैदाबार में कितनी बृद्धि हुई है?

साख तया कृषि मंत्रालय में उप-मंत्री (भी साहनवाख स्त्री): (क) सघन कृषि क्षेत्र कार्यक्रम को कार्यान्वित करने के लिए चुने